

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE**

RAJYA SABHA

**UNSTARRED QUESTION NO.1212
TO BE ANSWERED ON THURSDAY, THE 29TH JULY, 2021**

CASES OF REGULAR AND URGENT NATURE

1212. SHRI NEERAJ SHEKHAR:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) details of cases filed, heard and pending in various High Courts as on date, High Courts-wise;**
- (b) the details of cases categorized as regular and of urgent nature pending in High Courts of Delhi and Allahabad, separately as on date;**
- (c) the details of year of categorization of regular cases being listed for hearing at present by High Courts of Delhi and Allahabad and year of cases which are likely to be taken up during 2022, High Court-wise; and**
- (d) the details of measures Government would take to expedite the regular cases which have been filed by common people of the country?**

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI KIREN RIJJU)**

(a) to (d): The information is being collected and will be laid on the Table of the House.
